of money, if any, given to each midwife as scholarship during the training period?]

स्वास्थ्व मंत्री (राजकुमारी अमृत कॉर) : (क) जी, नहीं ।

(ल) व (ग). ये प्रश्न नहीं उठते।

t[THE MINISTER FOR HEALTH (Rajkumari Amrit Kaur): (a) No.

(b) and (c). Do not arise.]

हिन्दी के तार

३०. श्री कृष्णकांत व्यासः क्या संचार मंत्री यह। बताने की कृपा करेंगे किः

(क) हिन्दी में तार भेजनं की पद्धीय जारी करनं के बाद से प्रत्येक वर्ष में, प्रत्येक राज्य में तार कार्यालायों द्वारा कितने तार हिन्दी में भेजे गर्य और कितने प्राप्त किये गर्थ :

(स) इन में से कितने तार सरकारी थे ?

t [HINDI TELEGRAMS

70. SHRI KRISHNAKANT VYAS: Will the Minister for COMMUNICATIONS be pleased to state:

(a) the number of telegrams in Hindi received by and despatched from the telegraph offices in each State in each year since the system of transmitting telegrams in Hindi was introduced; and

(b) how many of them were State Telegrams?]

संचार उपमंत्री (श्री राज बहाबुर) : (क) खेद हैं कि तार-घरों में इस प्रकार के आंकड़ों का विवरण नहीं रक्खा जाता । फिर भी हिन्दी तार-व्यवस्था के चाल् होने के समय से दंव नागरी लिपि में भेजे व प्राप्त किये गये तारों की संख्या निम्न-लिखित हैं :

66.36-50	••	••	2,880	
RE40-48		••	¥,858	

~							
8546-43	••	5,508					
****	••	95,538					
8643-48		२८,४०३					
¥¥ 8 -¥¥	••	૨ ૦,૪૨૭					
अप्रैल १९४४ से सितम्बर १९४४							
तक		25,998					

(ख) सरकारी तारों के आंकड़ों का विवरण नहीं उदसा जाता ।

યદા હતલા આવા દ

[[THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) It is regretted that such statistical information is not maintained in telegraph offices. However, the total number of telegrams in Devanagari script handled by telegraph offices since the introduction of the service is as follows: —

1949-50		• •		2,570
1950-51				5.484
1951-52	•••			7,801
1952-53				18,639
1953-54	•••			28,503
1954-55	••			30,527
April 195	5 to Sep	tembe	r	
	1955			28,774

(b) Statistics of State telegrams in Devanagari script are not maintained.]

UTILISATION OF RAILWAY LANDS

71. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 36 at page 11 of the report of his Ministry for the year 1953 and state:

(a) how many cultivator families have been settled on the 22,000 acres of leased-out land in the various States;

(b) how much land has been taken over by the Rajasthan Government from the railway tracts;

(c) whether that land has been leased out; and

(d) if so, to how many cultivator families?

tEnglish translation.

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AGRICULTURE (SHRI A. P. JACN): (a), (b), (c) and (d). The information has been called for from the State Governments concerned, and will be placed on the Table of the Sabha when received.

LOANS GIVEN UNDER G.M.F. CAMPAIGN

72. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 2D at page 6 of the Report of his Ministry for the year 1953 and state:

(a) the amount advanced as lofn to each State under the Grow More Food Scheme upto 1st October 1955; and

(b) how much of this amount has since been recovered?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) A statement giving the required information is attached. /See Appendix XI, Annexure No. 21.1

(b) Recovery of loans is made by the Accountant Generals concerned as and when the instalments are due and only cases of default, if any, are reported to us. As no such case of default has been reported to us so far, it is presumed that the amount due upto now has been recovered. We have no information of the exact amount since recovered.

INCOME OF AGRICULTURAL WORKERS SETTLED ON CENTRAL FARM

73. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 35.1 at page 14 of the Report of his Ministry for the year 1954 and state what s the income expected to be derived by each agricultural family settled in the Central Mechanized Farm in Bhopal State?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. J\IN): Under the Scheme, each settler will be allotted an area of 10 acres of irrigated land or 15 acres of unirri-

THE MINISTER FOR FOOD AND j gated land. The actual income received by each family in any year depends on a number of factors including pattern of cropping followed, seasonal conditions in any year, extent of improved agricultural practices followed, the efficiency of the farmer and the prices prevailing in that year. It is estimated, however, that the annual income of a settler may range between Rs. 1,500 to Rs. 1,700 at the current rates of yields and prices if the cropping pattern suggested in the scheme is followed.

ALL INDIA SURVEY OF AGRICULTURAL IMPLEMENTS

74. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 91.2 at page 52 of the Report of his Minis try for the year 1954 and state the progress so far made regarding the scheme sanctioned for undertaking an all-India survey of agricultural imple ments?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): The survey of indigenous agricultural implements which was sanctioned in 20 States has been completed in Bihar, Madhya Pradesh and Coorg. It is in progress in 15 States and is likely to be completed by the end of 1955-56. The work has not yet started in the States of Mysore and Himachal Pradesh owing to certain administrative difficulties.

WAROHA GHANIS

75. SHRI VIJAY SINGH: Will th-Minister for FOOD AND AGRICULTURE be pleased to refer to paragraph 111 at page 64 of the Report of his Ministry for the year 1954 and state:

(a) how many Wardha ghanis have so far been distributed in the Community Project areas; and

(b) what steps have been taken by Government to popularise these ghanis?